

GOVERNMENT OF INDIA
MINISTRY OF ATOMIC ENERGY
RAJYA SABHA
QUESTION NO 25.02.2010
ANSWERED ON
SHARE OF STATES IN CENTRAL POWER UNITS

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Smt. Maya Singh

Will the Minister of COAL, HEALTH AND FAMILY WELFARE, INFORMATION AND BROADCASTING AND ATOMIC ENERGY be pleased to state :-

- (a) whether it is a fact that the share of the State out of allocated share of Central Power units of western zone has been reduced from 12.75 percent to 12.03 percent by the Central Government.
- (b) if so, the decrease in megawatt due to this;
- (c) whether Government would compensate the decrease; and
- (d) the reasons for decreasing the State's share?

ANSWER

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGE), PMO, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS.

(SHRI PRITHVIRAJ CHAVAN):

- (a) to (d) The allocation of share of power amongst the beneficiaries in a region is determined by Ministry of Power. As far as current allocation of nuclear power in western region is concerned, the following details are provided:
- There are two Nuclear Power Stations TAPS-3&4 and KAPS-1&2, benefiting all the states in the Western Electricity Region in addition to TAPS-1&2 which benefit Maharashtra and Gujarat. 85% of the capacity is allocated to the beneficiaries and 15% retained in unallocated quota to meet the varying demands. Madhya Pradesh (MP) has an allocation of 93 MW from KAPS-1&2 and 180 MW from TAPS-3&4. In addition, from the unallocated quota, MP has a share of 30 MW (peak hours) and 34 MW (non peak hours) from these reactors.